

**BILLS INTRODUCED IN THE LEGISLATIVE ASSEMBLY
OF THE STATE OF TAMIL NADU**

Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of the State of Tamil Nadu on 19th April, 2023 is published together with Statement of Objects and Reasons for general information:—

L.A Bill No. 13 of 2023

A Bill to repeal certain enactments

WHEREAS it is expedient that the enactments specified in the Schedule which are spent or have otherwise become obsolete, or have ceased to be in force otherwise than by expressed specific repeal, should be expressly and specifically repealed;

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-fourth Year of the Republic of India as follows:—

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| Short title. | 1. This Act may be called the Tamil Nadu Repealing (Second) Act, 2023. |
| Repeal of certain enactments. | 2. The enactments specified in the Schedule are hereby repealed. |
| Savings. | 3. The repeal by this Act of any enactment shall not affect any other enactment in which the repealed enactment has been applied, incorporated or referred to;
and this Act shall not affect the validity, invalidity, effect or consequences of anything already done or suffered, or any right, title, obligation or liability already acquired, accrued or incurred, or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing;
nor shall this Act affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed or recognised or derived by, in or from any enactment hereby repealed;
nor shall the repeal by this Act of any enactment revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force. |

THE SCHEDULE**REPEALS**

(See section 2)

S.No.	Year	Number	Short Title
(1)	(2)	(3)	(4)
<i>President's Acts</i>			
1.	1976	12	The Tamil Nadu General Clauses (Amendment) Act, 1976.
2.	1976	18	The Tamil Nadu Cultivating Tenants Protection (Amendment) Act, 1976.
3.	1976	39	The Chennai City Police (Amendment) Act, 1976.
4.	1977	3	The Tamil Nadu Debt Relief Laws (Amendment) Act, 1977.
5.	1988	3	The Dr. M.G.R. Medical University, Tamil Nadu, (Amendment) Act, 1988.
6.	1988	13	The Pachaiyappa's Trust and the Scheduled Public Trusts and Endowments (Taking Over of Management) Amendment Act, 1988.
<i>Tamil Nadu Acts</i>			
7.	1973	30	The Tamil Nadu Private Electricity Supply Undertakings (Acquisition) Act, 1973.
8.	1975	4	The Chennai City Police and Tamil Nadu Towns Nuisances (Amendment) Act, 1974.
9.	1975	17	The Chennai City Police (Amendment) Act, 1975.
10.	1975	30	The Tamil Nadu Towns Nuisances (Amendment) Act, 1975.
11.	1975	35	The Tamil Nadu Payment of Salaries (Amendment) Act, 1975.
12.	1975	37	The Tamil Nadu Homoeopathy System of Medicine and Practitioners of Homoeopathy (Amendment) Act, 1975.
13.	1975	46	The Tamil Nadu Educational Institutions (Temporary Control of Property) Amendment and Validation Act, 1975.
14.	1975	50	The Tamil Nadu Private Electricity Supply Undertakings (Acquisition) Amendment Act, 1975.
15.	1977	1	The Tamil Nadu Debt Relief Laws (Second Amendment) Act, 1977.
16.	1977	10	The Chennai University (Amendment) Act, 1977.
17.	1978	2	The Tamil Nadu Debt Relief Laws (Amendment) Act, 1978.
18.	1978	32	The Tamil Nadu Prohibition (Amendment) Act, 1978.
19.	1979	15	The Tamil Nadu Motor Vehicles Taxation (Amendment) Act, 1979.
20.	1979	42	The Chennai University and Madurai-Kamaraj University (Amendment) Act, 1979.
21.	1979	45	The Tamil Nadu Forest (Amendment) Act, 1979.
22.	1979	63	The Chennai City Police (Amendment) Act, 1979.
23.	1980	7	The Tamil Nadu Cultivating Tenants Protection and Payment of Fair Rent (Amendment) Act, 1979.
24.	1980	9	The Chennai University and Madurai-Kamaraj University (Second Amendment) Act, 1979.

<i>S.No.</i>	<i>Year</i>	<i>Number</i>	<i>Short Title</i>
(1)	(2)	(3)	(4)
25.	1980	10	The Tamil Nadu Payment of Salaries (Amendment) Act, 1980.
26.	1980	17	The Tamil Nadu Cultivating Tenants (Payment of Fair Rent) Amendment Act, 1980.
27.	1981	19	The Tamil Nadu Revenue Recovery (Amendment) Act, 1981.
28.	1981	38	The Tamil Nadu Payment of Salaries (Second Amendment) Act, 1981.
29.	1981	41	The Tamil Nadu Forest (Amendment) Act, 1981.
30.	1981	51	The Tamil Nadu Prohibition (Second Amendment) Act, 1981.
31.	1981	58	The Tamil Nadu Payment of Salaries (Third Amendment) Act, 1981.
32.	1981	59	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Amendment Act, 1981.
33.	1981	65	The Tamil Nadu Agricultural Labourer Fair Wages (Second Amendment) Act, 1981.
34.	1982	24	The Tamil Nadu Payment of Salaries (Second Amendment) Act, 1982.
35.	1982	42	The Tamil Nadu Prohibition (Amendment) Act, 1982.
36.	1983	5	The Tamil Nadu Legislature (Prevention of Disqualification) Amendment Act, 1983.
37.	1983	27	The Tamil Nadu Motor Vehicles Taxation (Amendment) Act, 1983.
38.	1983	33	The Tamil Nadu Prohibition (Second Amendment) Act, 1983.
39.	1983	45	The Bharathiar University (Amendment) Act, 1983.
40.	1983	46	The Chennai University and Madurai-Kamaraj University (Amendment) Act, 1983.
41.	1983	48	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment and Validation) Act, 1983.
42.	1984	2	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Second Amendment Act, 1983.
43.	1984	11	The Tamil Nadu Payment of Salaries (Amendment) Act, 1984.
44.	1984	12	The Tamil Nadu Cinemas (Regulation) Amendment Act, 1984.
45.	1984	16	The Pachaiyappa's Trust (Taking Over of Management) Amendment Act, 1984.
46.	1984	17	The Tamil Nadu Stage Carriages and Contract Carriages (Acquisition) Amendment Act, 1984.
47.	1984	19	The Chennai City Police and the Tamil Nadu District Police (Amendment) Act, 1984.
48.	1985	15	The Tamil University (Amendment) Act, 1985.
49.	1985	20	The Bharathiar University and the Bharathidasan University (Amendment) Act, 1985.
50.	1985	22	The Pachaiyappa's Trust (Taking Over of Management) Amendment Act, 1985.
51.	1985	29	The Tamil Nadu Prohibition (Amendment) Act, 1985.
52.	1985	44	The Tamil Nadu Industrial Establishments (Conferment of Permanent Status to Workmen) Amendment Act, 1985.

<i>S.No.</i>	<i>Year</i>	<i>Number</i>	<i>Short Title</i>
(1)	(2)	(3)	(4)
53.	1985	45	The Tamil Nadu Motor Vehicles Taxation (Amendment) Act, 1985.
54.	1986	14	The Pachaiyappa's Trust (Taking Over of Management) Amendment Act, 1986.
55.	1986	16	The Tamil Nadu Prohibition (Amendment) Act, 1986.
56.	1986	19	The Tamil Nadu Payment of Salaries (Amendment) Act, 1986.
57.	1986	20	The Bharathiar University and the Bharathidasan University (Amendment) Act, 1986.
58.	1986	21	The Anna University (Amendment) Act, 1986.
59.	1986	22	The Tamil University (Amendment) Act, 1986.
60.	1986	33	The Tamil Nadu Prohibition (Second Amendment) Act, 1986.
61.	1986	34	The Tamil Nadu Legislature (Prevention of Disqualification) Amendment Act, 1986.
62.	1986	38	The Tamil Nadu Cinemas (Regulation) Amendment Act, 1986.
63.	1986	50	The Tamil Nadu Recognised Private Schools (Regulation) Amendment Act, 1986.
64.	1986	52	The Tamil Nadu Prevention of Dangerous Activities of Bootleggers, Drug-offenders, Goondas, Immoral Traffic Offenders and Slum-grabbers (Amendment) Act, 1986.
65.	1986	57	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Amendment Act, 1986
66.	1986	69	The Tamil Nadu Payment of Salaries (Second Amendment) Act, 1986.
67.	1986	72	The Tamil University (Second Amendment) Act, 1986.
68.	1987	1	The Tamil Nadu Recognised Private Schools (Regulation) and Private Colleges (Regulation) Amendment Act, 1986.
69.	1987	9	The Pachaiyappa's Trust (Taking Over of Management) Amendment Act, 1987.
70.	1987	21	The Alagappa University (Amendment) Act, 1987.
71.	1987	24	The Tamil Nadu Cinemas (Regulation) Amendment Act, 1987.
72.	1987	25	The Tamil Nadu Motor Vehicles Taxation (Second Amendment) Act, 1987.
73.	1987	29	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Amendment Act, 1985.
74.	1987	30	The Tamil Nadu Private Colleges (Regulation) Amendment Act, 1987.
75.	1987	39	The Tamil Nadu Recognised Private Schools (Regulation) Amendment Act, 1987.
76.	1987	44	The Tamil Nadu Payment of Salaries (Amendment) Act, 1987.
77.	1987	45	The Tamil Nadu Payment of Pension to Tamil Scholars and Miscellaneous Provisions (Amendment) Act, 1987.
78.	1987	47	The Tamil Nadu Exhibition of Films on Television Screen through Video Cassette Recorders (Regulation) Amendment Act, 1987.
79.	1987	48	The Tamil Nadu Cinemas (Regulation) Third Amendment Act, 1987.
80.	1987	50	The Tamil Nadu Medical University (Amendment) Act, 1987.

<i>S.No.</i>	<i>Year</i>	<i>Number</i>	<i>Short Title</i>
(1)	(2)	(3)	(4)
81.	1987	55	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Amendment Act, 1987.
82.	1987	57	The Pachaiyappa's Trust and the Scheduled Public Trusts and Endowments (Taking Over of Management) Third Amendment Act, 1987.
83.	1988	1	The Tamil Nadu Prevention of Dangerous Activities of Bootleggers, Drug-offenders, Goondas, Immoral Traffic Offenders and Slum-grabbers (Amendment) Act, 1987.
84.	1989	1	The Tamil Nadu Prohibition (Amendment) Act, 1989.
85.	1989	2	The Tamil Nadu Prohibition (Second Amendment) Act, 1989.
86.	1989	11	The Tamil Nadu Payment of Salaries (Amendment) Act, 1989.
87.	1989	12	The Tamil Nadu Legislature (Prevention of Disqualification) Amendment Act, 1989.
88.	1989	13	The Tamil Nadu Borstal Schools (Amendment) Act, 1989.
89.	1989	25	The Tamil Nadu Motor Vehicles Taxation (Amendment) Act, 1989.
90.	1989	29	The Tamil Nadu Universities Laws (Amendment) Act, 1989.
91.	1989	30	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Amendment (Amendment) Act, 1989.
92.	1989	33	The Tamil Nadu Payment of Salaries (Second Amendment) Act, 1989.
93.	1990	4	The Tamil Nadu Payment of Salaries (Amendment) Act, 1990.
94.	1990	7	The Chennai Metropolitan Water Supply and Sewerage (Amendment) Act, 1990.
95.	1990	8	The Pachaiyappa's Trust and the Scheduled Public Trusts and Endowments (Taking Over of Management) Amendment Act, 1990.
96.	1990	12	The Tamil Nadu Prohibition (Amendment) Act, 1990.
97.	1990	18	The Tamil Nadu Payment of Pension to Tamil Scholars and Miscellaneous Provisions (Amendment) Act, 1990.
98.	1990	20	The Tamil Nadu Advocates Welfare Fund (Amendment) Act, 1990.
99.	1990	25	The Tamil Nadu Public Health (Amendment) Act, 1990.
100.	1990	28	The Tamil Nadu Motor Vehicles Taxation (Amendment) Act, 1990.
101.	1990	32	The Dr. M.G.R. Medical University, Tamil Nadu, (Amendment and Validation) Act, 1989.
102.	1990	37	The Tamil Nadu Payment of Salaries (Second Amendment) Act, 1990.
103.	1990	39	The Tamil Nadu Kudiyiruppu Laws (Amendment) Act, 1990.
104.	1991	5	The Tamil Nadu Motor Vehicles Taxation (Amendment) Act, 1991.
105.	1991	9	The Dr. M.G.R. Medical University, Tamil Nadu, (Amendment) Act, 1991.
106.	1991	16	The Tamil Nadu Cultivating Tenants Arrears of Rent (Relief) Amendment , 1991.
107.	1991	17	The Pachaiyappa's Trust and the Scheduled Public Trusts and Endowments (Taking Over of Management) Amendment Act, 1991.

<i>S.No.</i>	<i>Year</i>	<i>Number</i>	<i>Short Title</i>
(1)	(2)	(3)	(4)
108.	1991	25	The Tamil Nadu Cultivating Tenants Arrears of Rent (Relief) Second Amendment Act, 1991.
109.	1991	26	The Tamil Nadu Universities Laws (Amendment) Act, 1991.
110.	1991	31	The Tamil Nadu Court-fees and Suits Valuation (Amendment) Act, 1991.
111.	1991	33	The Tamil Nadu Motor Vehicles Taxation (Second Amendment) Act, 1991.
112.	1991	37	The Tamil Nadu Prohibition (Amendment) Act, 1991.
113.	1991	39	The Tamil Nadu Dr. M.G.R. Medical University, Chennai (Third Amendment) Act, 1991.
114.	1991	41	The Tamil Nadu Town and Country Planning (Amendment) Act, 1991.
115.	1991	42	The Tamil Nadu Dr. M.G.R. Medical University, Chennai (Second Amendment) Act, 1991.
116.	1991	44	The Tamil Nadu Exhibition of Films on Television Screen through Video Cassette Recorders (Regulation) Amendment Act, 1991.
117.	1992	1	The Tamil Nadu Urban Land Tax (Amendment) Act, 1991.
118.	1992	2	The Tamil Nadu Private Colleges (Regulation) Amendment Act, 1991.
119.	1992	3	The Tamil Nadu Universities Laws (Amendment) Act, 1992.
120.	1992	5	The Tamil Nadu State Housing Board (Amendment and Validation) Act, 1992.
121.	1992	6	The Chennai Metropolitan Water Supply and Sewerage (Amendment) Act, 1992.
122.	1992	8	The Tamil Nadu Dr. M.G.R. Medical University, Chennai (Amendment) Act, 1992.
123.	1992	9	The Tamil Nadu Universities Laws (Second Amendment) Act, 1991.
124.	1992	10	The Pachaiyappa's Trust and the Scheduled Public Trusts and Endowments (Taking Over of Management) Amendment Act, 1992.
125.	1992	21	The Tamil Nadu Universities Laws (Second Amendment) Act, 1992.
126.	1992	25	The Tamil Nadu Bhoodan Yagna (Amendment) Act, 1992.
127.	1992	28	The Tamil Nadu Town and Country Planning (Amendment) Act, 1992.
128.	1992	34	The Tamil Nadu Motor Vehicles Taxation (Amendment) Act, 1992.
129.	1992	35	The Tamil Nadu Motor Vehicles Taxation (Second Amendment) Act, 1992.
130.	1992	38	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 1992.
131.	1992	47	The Tamil Nadu Prohibition (Amendment) Act, 1992.
132.	1992	48	The Tamil Nadu Prohibition (Third Amendment) Amendment Act, 1992.
133.	1993	1	The Chennai University and the Annamalai University (Amendment) Act, 1992.
134.	1993	5	The Tamil Nadu Agricultural University (Second Amendment) Act, 1992.

<i>S.No.</i>	<i>Year</i>	<i>Number</i>	<i>Short Title</i>
(1)	(2)	(3)	(4)
135.	1993	9	The Chennai University and the Annamalai University (Second Amendment) Act, 1992.
136.	1993	14	The Tamil Nadu Prohibition (Amendment) Act, 1993.
137.	1993	15	The Tamil Nadu Motor Vehicles Taxation (Amendment) Act, 1993.
138.	1993	16	The Tamil Nadu Motor Vehicles Taxation (Second Amendment) Act, 1993.
139.	1993	33	The Tamil Nadu Motor Vehicles Taxation (Third Amendment) Act, 1993.
140.	1993	34	The Tamil Nadu Payment of Pension to Tamil Scholars and Miscellaneous Provisions (Amendment) Act, 1993.
141.	1994	4	The Tamil Nadu Agricultural University (Amendment) Act, 1993.
142.	1994	8	The Tamil Nadu Open Places (Prevention of Disfigurement) Amendment Act, 1994.
143.	1994	10	The Tamil Nadu Motor Vehicles Taxation (Amendment) Act, 1994.
144.	1994	11	The Tamil Nadu Cinemas (Regulation) Amendment Act, 1994.
145.	1994	13	The Tamil Nadu Labour Welfare Fund (Amendment) Act, 1994.
146.	1994	16	The Tamil Nadu Societies Registration (Amendment) Act, 1993.
147.	1994	30	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 1994.
148.	1994	36	The Tamil Nadu Motor Vehicles Taxation(Second Amendment) Act, 1994.
149.	1994	39	The Tamil Nadu Hindu Religious and Charitable Endowments (Fourth Amendment) Act, 1994.
150.	1994	40	The Tamil Nadu Water Supply and Drainage Board (Amendment) Act, 1994.
151.	1994	41	The Chennai Metropolitan Water Supply and Sewerage (Amendment) Act, 1994.
152.	1994	44	The Tamil Nadu Prevention of Begging (Amendment) Act, 1994.
153.	1994	46	The Tamil Nadu Public Property (Prevention of Damage and Loss) Amendment Act, 1994.
154.	1994	47	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Amendment Act, 1994.
155.	1994	50	The Tamil Nadu Borstal Schools (Amendment) Act, 1994.
156.	1994	54	The Tamil Nadu Motor Vehicles Taxation (Third Amendment) Act, 1994.
157.	1994	60	The Pachaiyappa's Trust and the Scheduled Public Trusts and Endowments (Taking Over of Management) Amendment Act, 1994.
158.	1995	13	The Chennai Metropolitan Area Groundwater (Regulation) Amendment Act, 1995.
159.	1995	14	The Tamil Nadu Water Supply and Drainage Board (Second Amendment) Act, 1995.
160.	1995	17	The Tamil Nadu Water Supply and Drainage Board (Amendment) Act, 1995.
161.	1995	25	The Tamil Nadu Hindu Religious and Charitable Endowments (Third Amendment) Act, 1995.

<i>S.No.</i>	<i>Year</i>	<i>Number</i>	<i>Short Title</i>
<i>(1)</i>	<i>(2)</i>	<i>(3)</i>	<i>(4)</i>
162.	1995	41	The Chennai City Police (Second Amendment) Act, 1995.
163.	1997	24	The Tamil Nadu Right to Information Act, 1997.
164.	1997	64	The Tamil Nadu Electricity (Taxation on Consumption) Amendment Act, 1997.
165.	1999	18	The Tamil Nadu Shops and Establishments (Amendment) Act, 1999.
166.	2000	45	The Tamil Nadu Agricultural University (Amendment) Act, 2000.
167.	2003	37	The Tamil Nadu Essential Services Maintenance (Amendment) Act, 2003.
168.	2008	32	The Tamil Nadu Value Added Tax (Amendment) Act, 2008.
169.	2008	60	The Tamil Nadu Sales Tax (Settlement of Arrears) Act, 2008.
170.	2009	17	The Tamil Nadu Value Added Tax (Amendment) Act, 2009.
171.	2009	23	The Tamil Nadu Value Added Tax (Third Amendment) Act, 2009.
172.	2010	10	The Tamil Nadu Entertainments Tax (Amendment) Act, 2010.
173.	2010	20	The Tamil Nadu Sales Tax (Settlement of Arrears) Act, 2010.
174.	2010	41	The Tamil Nadu Sales Tax (Settlement of Arrears) Amendment Act, 2010.
175.	2017	46	The Tamil Nadu Agricultural University (Amendment) Act, 2017.

STATEMENT OF OBJECTS AND REASONS.

The State Law Commission, Tamil Nadu has recommended in its various Reports (Twentieth Report to Sixty Sixth Report) during the period commencing from May 2018 and ending with September 2022 to repeal various enactments, as they have become obsolete and redundant. The Government considered the said recommendations of the State Law Commission and have decided to repeal the obsolete and redundant laws.

2. The Bill seeks to give effect to the above decision.

S. REGUPATHY,
Minister for Law.

Secretariat,
Chennai-600 009,
19th April 2023.

K. SRINIVASAN,
Secretary.